

Declaration of Assets and Liabilities

Year, 2011

I, Ramayan Manjhi, son of Late Satyanarayan Manjhi aged 54 years belonging to 107, Darauli (Reserved) Bihar Vidhan Sabha, Party-BJP give

herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependents*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No | Description | Self | Spouse Name(S) | Dependent-1 Name | Dependent-2 Name | Dependent-3 Etc. Name | Dependent-4 Etc. Name |
|--------|--|---|----------------------------|------------------|------------------|-----------------------|-----------------------|
| | Names | Ramayan Manjhi | Mrs. Balkesha Devi | N.A | N.A | N.A | N.A |
| (i) | Cash | 5388.00 | 8470.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| (ii) | Deposits in Banks, Financial Institution and Non-Banking Financial Companies | 75816.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| (iii) | Bond, Debentures and Shares in Companies | Nil | Nil | 0.00 | 0.00 | 0.00 | 0.00 |
| (iv) | Other Financial Institutions, NSS, Postal Savings, LIC Policies, etc. | LIC Rs. 35700.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| (v) | Motor Vehicles (details of Make, etc.) | Bolero BR 1P / 2530 (2006 Model) Rs. 300000.00 Scorpio BR 01 PB/ 3553 (2011 Model) Rs. 694272.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| (vi) | Jewellery (give Details of Weight and Value) | 0.00 | 80 gm (Gold) Rs. 200000.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| (vii) | Other assets, Such as values Of claims/Interests | 3 Arms for Rs. 147722.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependent here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will have to be indicated)

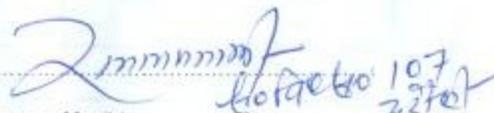
| Sr.No | Description | Self | Spouse Name(S) | Dependent-1 Name | Dependent-2 Name | Dependent-3 Etc.Name |
|-------|--|--|---|------------------|------------------|----------------------|
| (i) | Agriculture Land -Location(s) -Survey Number (s) -Extent (Total Measurement) -Current market Value | 15 Kaththa at Balua (Rs. 150000.00) Survey No 441 & 442 Ancestral Land 4 Kaththa 18 dhur Rs. 125000.00 Survey no. 1119,1120,290 | 0.00 | 0.00 | 0.00 | 0.00 |
| (ii) | Non-Agricultural Land -Location(s) -Survey Number (s) -Extent (Total Measurement) -Current market Value | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| (iii) | Building(Commercial and residential) -Location(s) -Survey/door Number(s) -Extent (Total Measurement) -Current market Value | Residential House (ancestral) at Gyaspur for Rs. 1250000.00 (5 Kaththa 18 dhur) Survey no. 116 | 1 Kaththa 5 dhur (residential plot) Rs. 500000.00 | 0.00 | 0.00 | 0.00 |
| (iv) | House /Apartment,Etc -Location(s) -Survey/door Number(s) -Extent (Total Measurement) -Current market Value | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| (v) | Other (such as Interest in property) | | | | | |

2 I give herein below the details of my liabilities/overdues to public financial institution and government dues:-

(Note:-Please give separate details for each item)

| Sr.No | Description | Name & address of Bank/Financial institution (s)/Department(s) | Amount outstanding as on..... 27.12.2011..... |
|-------|--|--|---|
| (a) | (i) Loans from Banks | | |
| | (ii) Loans from financial institutions | Finance Deptt. Govt of Bihar | 6,56,250/- as on 30-12-11 |
| | (ii) Government Dues: (a) | | |
| | dues to department dealing with Government accommodation | 0.00 | 0.00 |
| | (b) dues to department dealing with Supply of water | 0.00 | 0.00 |
| | (c) dues to department dealing with Supply of electricity | 0.00 | 0.00 |
| | (d) dues to departments dealing with Telephones | 0.00 | 0.00 |
| | (f) Other dues, if any | 0.00 | 0.00 |
| | (e) dues to departments dealing with Government transport (including Aircraft and helicopters) | 0.00 | 0.00 |
| (b) | (i) Income Tax including surcharge (Also indicate the assessment year upto Which Income Tax Return filed. Give Also Permanent Account Number (PAN) | Yet to be filed. AZNPM8932H PAN: | |
| | (ii) Wealth Tax (Also incate the Assessment year upto which Wealth Tax Return filed.) | | |
| | (iii) Sale Tax (Only in case of business) Proprietary | | |

I hereby declare that the above details are true to the best of my knowledge and belief

Signature  107 32/11

Name: Ramayan Manjhi

Constituency: 107, Darauli Vidhan Sabha

Address: 123, 124 Virchand Patel Path, Patna

Place: Patna

Date: 27.12.2011

Note: Please sign each page of the declaration.